

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.499/06

Wednesday this the ^{23rd day of August 2006.}

CORAM:

HON'BLE MRS. SATHI NAIR, VICE CHAIRMAN

Nancy S.George, , W/o Late Samji,
residing at Panthali Krishna Kripa,
East Manassery, Ottapalam.
Palghat District. Applicant

(By Advocate Shri T.C.Govindaswamy)

VS.

1. Union of India, represented by the General Manager, Southern Railway, Head Quarters Office, Park Town, P.O., CHENNAI-3.
2. The Chief Personnel Officer, Southern Railway, Head Quarters Office, Park Town, P.O., Chennai-3. Respondents

(By Advocate Shri Sunil Jose)

The Application having been heard on 23.8.2006
the Tribunal on the same day delivered the following

ORDER

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN

The applicant is the widow of one late Samji, who passed away while in Railway service on 25.8.2002. In this application she is aggrieved by the denial of consideration for appointment in the Railways on compassionate grounds.

The respondents have filed a counsel statement. It is submitted therein that the competent authority has now approved the appointment of the applicant in Group 'C' service (NTPC) on compassionate grounds, by relaxing the upper age limit and the approval of the Chief Personnel Officer, Southern Railway has been communicated to the Senior Divisional Personnel Officer, Southern Railway,

Palghat vide letter dated 1.8.2006 for taking further action and orders. Under these circumstances, the reliefs sought for by the applicant having been granted, the O.A. has become infructuous and the same is closed. No costs.

Dated the 23rd August, 2006.

Sathi nair
SATHI NAIR
VICE CHAIRMAN

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